

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 99/16	TP 171/17	Hearing	391 / 394	Deccapel Fashions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Uday Shankar Asst Adv for Petitioner  
94828848179 

2. SINCHANA-M.R. for ROC 9945320087


3. Naranth Kumar of OL B.  
- Asst.

Counsel for Petitioner is present. Counsel is directed to comply relevant provisions under Section 230 to 232 of Companies Act, 2013. Counsel for Petitioner Company requested time. He is directed to file valuation report, accounting treatment, etc. Smt. M.R. Sinchana, Standing Counsel for Central Govt. representing ROC and RD is present. She undertakes to file memo of appearance for them. Representative of OL office is present. He stated OL is not concerned to this petition.

List it on 07.06.2017.

  
MEMBER (J)

NATIONAL COMPANY LAW TRIBUNAL

  
MEMBER (T)